COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 06 OF 2019

Dated : 31st July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

BSES Rajdhani Power Ltd. .... Appellant(s)
Vs.
Delhi Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Vikas Maini

Ms. Molshree Bhatnagar
Ms. Himangini Mehta for TPDDL

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on ***03.09.2019.***

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

ts/mkj